

Sciences (RIMS), Imphal, Manipur, for the year 2021-22, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 10604/17/23]

**Reports and Accounts (2022-23) of Various Boards, Authorities and Missions, etc. and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI BISHWESWAR TUDU): Sir, I lay on the Table:—

(A) A copy each (in English and Hindi) of the following papers, under Section 21 of the Brahmaputra Board Act, 1980:—

- (a) Annual Report and Accounts of the Brahmaputra Board, Guwahati, Assam, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.

[Placed in Library. See No. L.T. 10611/17/23]

(B) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 15 of the Betwa River Board Act, 1976:—

- (a) Annual Report and Accounts of the Betwa River Board (BRB), Jhansi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.

[Placed in Library. See No. L.T. 10647/17/23]

(C) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 45 of the Dam Safety Act, 2021:—

- (a) Annual Report of the National Dam Safety Authority (NDSA), New Delhi, for the year 2022-23.
- (b) Review by Government on the working of the above Mission.

[Placed in Library. See No. L.T. 10612/17/23]

(D) A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the North Eastern Regional Institute of Water and Land Management (NERIWALM), Tezpur, Assam, for

the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.  
[Placed in Library. See No. L.T. 10610/17/23]

(ii) (a) Annual Report of the Polavaram Project Authority, Hyderabad, Telangana, for the year 2022-23.

- (b) Review by Government on the working of the above Authority.  
[Placed in Library. See No. L.T. 10649/17/23]

(iii) (a) Annual Report of the National Mission for Clean Ganga (NMCG), New Delhi, for the year 2022-23.

(b) Annual Accounts of the National Mission for Clean Ganga (NMCG), New Delhi, for the year 2022-23, and the Audit Report thereon.

- (c) Review by Government on the working of the above Mission.  
[Placed in Library. See No. L.T. 10609/17/23]

(iv) Annual Report and Accounts of the National Water Development Agency, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

[Placed in Library. See No. L.T. 10650/17/23]

(v) (a) Forty-third Annual Report and Accounts of the Narmada Control Authority (NCA), Indore, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by the Government on the working of the above Authority.  
[Placed in Library. See No. L.T. 10648/17/23]

**I. Reports and Accounts (2022-23) of SCI, Mumbai; and SCILAL, Mumbai and related papers**

**II. Reports and Accounts (2022-23) of various port authorities and related papers**

**III. Report and Accounts (2022-23) of SPFO, Mumbai and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF PORTS, SHIPPING AND WATERWAYS (SHRI SHANTANU THAKUR): Sir, I lay on the Table:—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—